

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 290 OF 2015 & IA NOS. 11 OF 2016 &
470 OF 2015

AND
APPEAL NO. 297 OF 2015 & IA NO. 12 OF 2016

Dated : 3rd May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 290 OF 2015 &
IA NOS. 11 OF 2016 & 470 OF 2015

In the matter of:

BSES Yamuna Power Ltd.

.... **Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant (s)

:

Mr. Buddy A Ranganadhan

Mr. Hasan Murtaza

Ms. Malavika Prasad

Counsel for the Respondent(s)

:

Mr. Pradeep Misra for R-1

APPEAL NO. 297 OF 2015 &
IA NO. 12 OF 2016

In the matter of:

BSES Rajdhani Power Ltd.

.... **Appellant(s)**

Vs.

Delhi Electricity Regulatory Commission

.... **Respondent(s)**

Counsel for the Appellant (s)

:

Mr. Buddy Ranganadhan

Mr. Hasan Murtaza

Mr. Varaa Masood

Mr. Pranav Vias

Ms. Aishwarya Modi

Counsel for the Respondent(s)

:

Mr. Pradeep Misra for R-1

ORDER

Learned counsel appearing for both the sides submitted that pleadings are complete in these appeals.

List these matters for hearing on 16.08.2018, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr